

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 7<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1  
Mr. R.K. Mehta for R-2 and R-4

**ORDER**

We have heard the Learned Senior Counsel for the Appellant. His arguments are over. The Learned Counsel for the Respondent no. 2 and 4 wants to make his submissions. So, post the matter for further hearing on **28.08.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/kt